

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 14445/2021

(Arising out of impugned final judgment and order dated 09-02-2021 in WP No. 7717/2019 passed by the High Court of Judicature at Bombay at Nagpur)

MOHAMMED ABDUL WAHID

Petitioner(s)

VERSUS

NILOFER & ANR.

Respondent(s)

(IA No. 116668/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 122103/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH

SLP(C) No. 8239/2022 (IX)

(IA No. 66445/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 108975/2022 - VACATING STAY)

Date : 09-05-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE SANJAY KAROL
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Huzefa Ahmadi, Sr. Adv.
Mr. Masood Shareef, Adv.
Mr. Satyajit A Desai, Adv.
Mr. Yougant Dhillon, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Abhinav K. Mutyalwar, Adv.
Mr. Gajanan N Tirthkar, Adv.
Mr. Vijay Raj Singh Chouhan, Adv.
Ms. Aishwariya Shinde, Adv.
Ms. Anagha S. Desai, AOR

Mr. Vatsalya Vigya, AOR

For Respondent(s) Dr. R S Sundaram, Adv.
Mr. P. N. Gupta, AOR
Mrs. Bharti Gupta, Adv.
Mr. S. Ramaswamy Sundaram, Adv.
Ms. Aashima Gupta, Adv.

Mr. Naresh Kaushik, Adv.
Mr. Vardhman Kaushik, AOR
Mr. Manoj Joshi, Adv.
Mr. Shubham Dwivedi, Adv.
Mr. Anand Singh, Adv.
Mr. Vinay Kaushik, Adv.
Ms. Shikha John, Adv.
Ms. Shikha Kaushik, Adv.

Mr. Somanatha Padhan, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 10.05.2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)